COURT-I

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 182 OF 2015

Dated: 09th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Chhattisgarh State Power Distribution Co. Ltd., …. Appellant (s)

Vs.

Chhattisgarh State Electricity Regulatory Commission .... Respondent (s)

Counsel for the Appellant(s)	:	Mr. K. Gopal Choudary Mr. Arvind Benerjee (Rep.)
Counsel for the Respondent(s)	:	Mr. Anand K. Ganesan Ms. Swapna Seshadri Mr. Sandeep Rajpurohit for R-1

ORDER

List the matter on ***08.09.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk